

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-65/2005/7067/A**

From :- Shri Saptarshi Garg,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti Malaya Deb,  
Presiding Officer/ Member,  
M.A.C.T., Nalbari

Dated Guwahati, the <sup>th</sup> 24 August, 2022.

Sub:- **Station leave permission.**

Ref:- Your letter No. MACT/N/788 dtd. 20.08.2022.

Madam,

With reference to the above, I am directed to inform you that your prayer for **station leave permission, with the official vehicle, at own cost, from the evening of 22.08.2022 till the morning of 23.08.2022 and also from the evening of 23.08.2022 till the morning of 24.08.2022**, has been granted. The District & Sessions Judge, Nalbari and in his absence the in-charge District & Sessions Judge, Nalbari would remain in charge of your Court and office during your absence.

Yours faithfully,

sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-65/2005/7068-7069/A dated** , 24-08-2022

Copy to

1. The District & Sessions Judge, Nalbari.
2. The Project Manager, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)** Rdo